

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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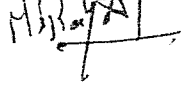
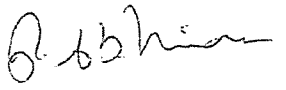
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/189/2016
NAME OF THE PETITIONER(S) : P. Sengodan & 2 others
NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1	M. ROSHAN AHER	PETITIONER	
2	Karthik Seshadri Abhinav Parthasarathy	Counsel for Respondents	

ORDER

Counsels for both the parties present and prayed for an adjournment to make final submissions. At request, time is enlarged. Put up on 16.10.2018 at 10.30 A.M.

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(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)